

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 224 OF 2018

Dated: 16th September, 2019

In the matter of:

Delhi Transco Ltd.

.... Appellant(s)

Versus

Delhi Electricity Regulatory Commission &Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **25.10.2019.**

Court Master/PS

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